

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 100 OF 2015

Dated: 19th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Tamilnadu Generation & Distribution Corpn. Ltd. & Anr. ... Appellant(s)
Vs.
JSW Steel Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan
Ms. Shruti Iyer for R-1

ORDER

List the matter for directions on **24.10.2016 at 11.00 a.m.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

dk/vt